

**Central Administrative Tribunal
Principal Bench**

**RA No.49/2019
in
OA No.251/2018
MA No.581/2019**

New Delhi, this the 30th day of July, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Sh. K.C. Patra (Kalicharan Patra),
S/o late Shri Srinath Patra,
(Aged about 52 years),
R/o Qtr. No.1228, Lodhi Road Complex,
New Delhi-110003.

(Working as Under Secretary in the
Ministry of Agriculture and Farmers Welfare,
Department of Animal Husbandry,
Dairying and Fisheries,
Krishi Bhawan,
New Delhi-110001.

...Applicant
(By Advocate : Shri G.D. Chawla)

Versus

1. Union of India (through),
Secretary to the Govt. of India,
Department of Personnel & Training,
North Block, New Delhi-110001.
2. The Secretary to the Govt. of India,
Department of Expenditure,
Ministry of Finance, North Block,
New Delhi-110001.
3. The Secretary to the Govt. of India,
Department of Animal Husbandry,
Dairying and Fisheries,
Ministry of Agriculture and Farmers Welfare,
Krishi Bhawan, New Delhi-1.

...Respondents
(By Advocate : Shri Rohit Sehrawat for Shri Rajeev
Kumar)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

This Review Application is filed by the applicant in
OA No.251/2018.

2. We heard Shri G.D. Chawla, learned counsel for applicant and Shri Rohit Sehrawat for Shri Rajeev Kumar, learned counsel for respondents, at some length.

3. OA No.251/2018 was part of a fairly big batch, wherein the question of stepping up of the pay and other related issues were addressed. Through a common order dated 11.01.2019, the batch of OAs was dismissed.

4. We find it difficult to entertain the RA filed by one of the applicants. Added to that, the applicant is not able to point out any error on facts or law. The RA is accordingly, dismissed.

MAs, if any, stand disposed of.

(Aradhana Johri) (Justice L. Narasimha Reddy)
Member (A) Chairman

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